

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IB)No.170/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M

Name of the Company	RBL Bank Ltd-Vs-MBL Infrastructure Ltd		
Under Section	14(60) (5)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

➤ **BALAJI CHAKRABORTY**
ADVOCATE

Petitioner
RBL Bank.

Balajibhattacharya
Advocate
07/12/2017

① Mr. R.C Prusti, Adv } SBI
② Ms Manini Kabi, Adv } Financial Controller

B
7/12/17

1. Mr. Manju Bhattacharya, Adv }
2. Mr. Raghav Kojana Adv } for Resolution Applicant

07/12/17

1. Sangeet Ahuja

Resolution Professional

Sangeeta Ahuja
7/12/17

P. T.O.

ORDER

Ld. Resolution Professional (RP) and the Ld. Counsel for the financial creditor as well as Ld. Counsel for Resolution Applicant are present.

Ld. RP has filed the Progress Report, which may be taken on record.

List on 20/12/2017.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)